

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Aegis Medicines Private Limited Date of Commencement of Liquidation: 29-08-2024; List of Stakeholders as on Date: 26-12-2024; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	02	786000	02	786000				NA
2	Liquidation costs incurred till date	01	276218	01	276218				NA
3	Secured financial creditors	01	985599411	01	921070334		64529077		Annexure 3
4	Unsecured financial creditors	01	248840829	0	0		248840829		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	03	183322643	02	161052696		22269947		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	01	1164494699				1164494699		Annexure 9
Total		9	2583319800	6	1083185248		1500134552		